

(b) The state-wise (including union territories) figures of per capita consumption of electricity during 1979-80 are given in the statement attached.

Statement

*Per Capita Consumption of Electricity (Utilities and non-Utilities)**

(in KWH)

State/Union Territory	1979-80*
1	2
Haryana	259 21
Himachal Pradesh	33 15
Jammu & Kashmir	50 05
Punjab	328 00
Rajasthan	104 45
Uttar Pradesh	95 51
Chandigarh	226 17
Delhi	58, 73
Gujarat	239 06
Madhya Pradesh	93 5
Maharashtra	223 37
Goa, Daman & Diu	207 14
Dadra and Nagar Haveli	16 51
Bihar @	79 09
Orissa	116 30
West Bengal @	112 57
A&N Islands	49 18
Sikkim	39 53
Andhra Pradesh	95 13
Karnataka	153 41
Kerala	103 83
Tamil Nadu	181 30

@ Inclusive of electricity supplied by D.V.C.

* Rough estimates.

1	2
Pondicherry	224 26
Lakshadweep	22 86
Assam	34 20
Manipur	5 64
Meghalaya	29 69
Nagaland	24 01
Tripura	14 00
Arunachal Pradesh	12 59
Mizoram	8 05
All India	133 50

Sending of Samples of Drugs to Iran

6051. SHRI D. S. A. SIVAPRAKASAM: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Hindustan Antibiotic Limited sends samples of medicines this year through the State Trading Corporation of India to Iran and that country had rejected the samples as sub-standard; and

(b) if so, the names of the medicines and in what respect they were sub-standard?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) and (b) M/s. Iranian Pharmaceuticals Inc. placed an order with the State Chemicals and Pharmaceuticals Corporation of India Ltd. (CPC)—a subsidiary of State Trading Corporation of India, for supply of formulated drugs, such as, injections, capsules, tablets and syrups in January, 1980. The order was apportioned amongst the members of the Export Consortium of CPC, which *inter alia*, includes Hindustan Antibiotics Limited (HAL). The goods were ready for airlifting in March 1980. However, before the goods could be shipped, the CPC as well as the associates of CPC received

telex messages that the injectables supplied as samples (including Gentamycin injection of Hindustan Antibiotics Limited) had not passed the quality tests and therefore, shipments should not be made. The samples were not of H.A.L. alone but of the other companies as well. It is understood from the CPC that the samples were rejected because they contained some particulate matter although they conformed to Pharmacopeal specifications.

Alleged Violation of Constitution by U.P. Government

6052. PROF. MADHU DANDAVATE: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is true that the provisions of the Constitution as well as Parliamentary Conventions have been violated by the commencement of the session of the Uttar Pradesh Assembly without the election of the Speaker of the Assembly;

(b) if so, what steps were taken by the Union Government in consonance with article 355 to ensure that the Government of Uttar Pradesh is carried on in accordance with the provisions of this Constitution?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) No, Sir.

(b) Does not arise.

Organisers of International Conference on Large Dams

6053. SHRI VIJAY KUMAR YADAV: Will the Minister of IRRIGATION be pleased to state:

(a) who were the organisers of International Conference on Large Dams (ICOID) held last year in Delhi and what are the details of Expenditure incurred on each of the officers of the rank of Deputy Secretary and

above of this Department involved in this work;

(b) whether presents|gifts were received in the said Conference by the officers if so, details of the presents|gifts item-wise with value thereof and the names of the officers who received them;

(c) have the recipients intimated the Government about the gift received by them or any record thereof has been maintained by Government; and

(d) do Government propose to take any action against the officers for receiving the above-said gifts?

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDAY): (a) The International Congress on Large Dams (ICOLD) held in 1979 in New Delhi was organised by the Central Board of Irrigation and Power (CBI&P), New Delhi which is a registered society and which also acts as the Indian National Committee of the ICOLD. Four officers of the rank of Deputy Secretary and above of the CBI&P were involved in this work from 1-9-76 to 31-1-80. No expenditure was incurred by the Society for this work. However, the expenditure charged to ICOLD on account of Pay, & Allowances, honorarium etc. on the following officers is as under:

1. Shri C. V. J. Varma, Secretary, CBI&P, Rs. 10,250
2. Shri S. P. Kaushik, Joint Secretary, Rs. 103,929.50
3. Shri R. Rajaraman, Rs. 8250
4. Shri P. Maruthy Babu, Rs. 8250

(b) The following are the details of gifts|presents received by the officers:—

1. Shri C. V. J. Varma

(a) One porcelain toy estimated value Rs. 25/-